## GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3427 ANSWERED ON:10.12.2009 EX SERVICEMEN RECURITMENT IN PJSUS Khaire Shri Chandrakant Bhaurao

## Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is mandatory for the Central Public Sector Undertakings (CPSUs) to maintain a roster of ex-servicemen recruited against vacant posts reserved for them in a particular year;
- (b) if so, whether some Central PSUs are not maintaining the roster;
- (c) if so, the names of PSUs which do not abide by the rules; and
- (d) the steps Government proposes to take in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a): As per the instructions issued by the Government, the reservation for ex-servicemen and dependents of those killed in action in the Central Public Sector Enterprises (CPSEs) is 14.5% in Group `C and 24.5% in Group D\ The Government has further advised the CPSEs to identify the posts where ex-servicemen could be appointed. A comprehensive list of those posts, together with their pay scales and qualitative requirements, is to be forwarded by the CPSEs to the Director General, (Resettlement), Ministry of Defence, to enable them to sponsor suitable persons for these jobs. CPSEs are required to give preference to the ex-serviceman for appointment to the posts in their security departments.

When suitable ex-serviceman are not made available by the local Employment Exchange for filling up the reserved vacancies in Group `C and Group `D` posts, CPSEs are required to write to the Directorate General (Resettlement) for sponsoring suitable exservicemen against such posts.

(b) to (d): implementation of these instructions in CPSEs is monitored by the administrative Ministries/ Departments concerned with CPSEs.

Public Sector Enterprises are not to de-reserve any vacancy reserved for ex-servicemen, unless a non-availability certificate is given by the Directorate General (Resettlement), Ministry of Defence